NATIONAL COMPANY LAW TRIBUNAL **DIVISIONAL BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW BOARD, CHENNAI HELD ON 30/1/2017 AT 10.30 AM

PRESENT: SHRI. K. ANANTHA PADMANABHA SWAMY, MEMBER – JUDICIAL SHRI CH. MOHD SHARIEF TARIO, MEMBER - JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/120/2016

NAME OF THE PETITIONER(S)

: S.K. Ganesan & 6 others

NAME OF THE RESPONDENT(S)

: M/s Eswar Rubber Products Private Limited & 8 others

UNDER SECTION

: 397, 398 & 402

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

SIGNATURE

REPRESENTATION BY WHOM

1) Mchovishow Coonsulu LI-L5

2. S. Maryula Devi, Adr

For patitioners Statemen

For KSR & Co conferry socretaries up OSE-

FOR ROSPONDERS 6608 A. Milain

3. A. ABDUL RAHMAAN (806) B. SHANARAJ

ORDER

Counsels representing both the parties present. Both of the Counsels prayed time for submitting the status report of the mediation between the parties. Time extended at request. Put up on 27/02/2017 at 10.30 A.M.

(Ch. Md. Sharief Tariq)

Member (Judicial)

(K.Anantha Padmanabha Swamy) Member (Judicial)